

INDIAN ATHLETES FOR ROME OLYMPICS

43. SHRI JUGAL KISHORE: Will the Minister of EDUCATION be pleased to state:

(a) how many athletes from India are going to take part in the Olympics to be held at Rome;

(b) what are their names and the States to which they belong;

(c) who will be leading the Athletic Team; and

(d) how these athletes have been selected?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) The list has not yet been finalised. The Government of India have, however, agreed to grant financial assistance and foreign exchange in respect of 11 athletes only and the tentative list of these 11 athletes is as under:—

<i>Name</i>	<i>State/Organisation to which belong</i>
1. Milkha Singh	Services
2. Lal Chand	Services
3. Zora Singh	Services
4. Ajit Singh	Services
5. Tilak Raj Joshi	Railways
6. Jagmohan Singh	Punjab
7. V. Sathyanarayana Rao	Railways
8. Gurbachan Singh	Rajasthan
9. Virsa Singh	Services
10. Ranjit Bhatia	Delhi
11. Jagmal Singh	Services

(c) Milkha Singh.

(d) The Amateur Athletic Federation of India fixed standards for the selection of athletes. At the conclusion of the National Athletic Championships at New Delhi in February, 1960 athletes were provisionally selected for training at a Camp held at Mount Abu, where final selections were held in the middle of May, 1960. The two walkers and two Marathon

runners were selected at Dehra Dun as there were no level roads for them to practice or run for trials at Mount Abu.

ALLOTMENT OF QUOTAS OF SOFT COKE AND COAL

44. SHRI SURESH J. DESAI: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether Government have received any representation from the Delhi Coal Dealers Association complaining that preferential treatment is being given to the Railway authorities regarding the allotment of quotas of soft coke and coal; and

(b) what is the procedure adopted in regard to the allotment of quotas of soft coke and coal to private traders and the State Trading Corporation?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) No.

(b) Quotas for soft coke and coal are allotted by the Coal Controller to Delhi State and the Delhi Administration arrange to procure supplies against the quotas in a manner which they consider to be in the best interests of the State.

CRITICISM OF GOVERNMENT'S POLICY ON ROYALTY PAYMENTS BY THE UNITED STATES TRADE MISSION

45. SHRI SURESH J. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the United States Trade Mission which recently visited India is reported to have criticised Government's policy on royalty payment as being confusing; and

(b) if so, what steps Government have taken to remove this confusion and create conditions to attract the American capital in India?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Government of India have no official information about any such criticism.

(b) Does not arise.

विधि मंत्रालय में प्राप्त हिन्दी पत्र

४६. श्री नवाबसिंह चौहान : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) विधि मंत्रालय में १९५९ के वर्ष में कितने हिन्दी पत्र प्राप्त हुये; और

(ख) कितने पत्रों का उत्तर हिन्दी में और अंग्रेजी में दिया गया ?

†[COMMUNICATIONS RECEIVED IN HINDI IN THE MINISTRY OF LAW

46. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LAW be pleased to state:

(a) the number of communications which were received in Hindi in the Ministry of Law during the year 1959; and

(b) the number of those communications which were replied to in Hindi and in English?]

विधि उपमंत्री (श्री आर० एम० हजारनवीस) : (क) १९।

(ख) ८ पत्रों के उत्तर हिन्दी में दिए गए। बाकी ११ पत्रों में लोगों ने सुझाव दिए थे और उनके उत्तर देने की कोई आवश्यकता नहीं थी। हिन्दी में प्राप्त किसी भी पत्र का उत्तर अंग्रेजी में नहीं दिया गया।

†[THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): (a) 19.

(b) 8 letters were replied to in Hindi. The remaining 11 letters were suggestions from the members of the public and did not call for any reply. No Hindi communication was replied to in English.]

प्रतिरक्षा मंत्रालय में हिन्दी जानने वाले कर्मचारी

४७. श्री नवाबसिंह चौहान : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रतिरक्षा मंत्रालय में प्रथम द्वितीय, तृतीय और चतुर्थ श्रेणी के कितने कर्मचारी हैं और इनमें से प्रत्येक श्रेणी के कितने कर्मचारी हिन्दी जानते हैं; और

(ख) कितने कर्मचारी हिन्दी सिखाओ योजना के अन्तर्गत हिन्दी सीख रहे हैं ?

†[HINDI-KNOWING STAFF IN THE MINISTRY OF DEFENCE

47. SHRI NAWAB SINGH CHAUHAN: Will the Minister of DEFENCE be pleased to state:

(a) the number of Class I, Class II, Class III and Class IV employees in the Ministry of Defence and the number of Hindi-knowing employees in each of these classes; and

(b) the number of employees who are learning Hindi under the Hindi Teaching Scheme?]

प्रतिरक्षा मंत्री (श्री वी० के० कृष्ण मेनन) : (क) और (ख) आवश्यक सूचना नीचे दी गई है :—

कर्मचारी की श्रेणी	कुल संख्या	हिन्दी जानने वाले	हिन्दी सीख रहे कर्मचारियों की संख्या
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प्रथम श्रेणी	८५	४३	१
द्वितीय श्रेणी	३०७	१६२	१२
तृतीय श्रेणी	३२७	२३९	१२
चतुर्थ श्रेणी	२६३	१५५	१०